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IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION  
I.A.No.4 OF 2016  
IN  
CIVIL APPEAL NO.1821 OF 2016  
AVJIT PRASAD  
VERSUS  
STATE OF M P AND ORS

.....APPELLANT  
.....RESPONDENTS

O R D E R  
The application for withdrawal of appeal is allowed in terms of the prayed made, and the instant appeal is accordingly dismissed as withdrawn.

.....J.  
(JAGDISH SINGH KHEHAR)  
.....J.  
(KURIAN JOSEPH)

.....J.  
( ARUN MISHRA )

NEW DELHI;  
NOVEMBER 17, 2016.

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ITEM NO.1(PH) COURT NO.3 SECTION IV, IVA  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.1727/2016  
NIDHI KAIM & ANR.

Appellant(s)

VERSUS

Respondent(s)

STATE OF M P AND ORS ETC  
(Interim relief and office report)  
WITH C.A. Nos.1720-1724/2016  
(With appln.(s) for directions and exemption from filing O.T. and  
Interim Relief and Office Report)  
C.A. No.1726/2016  
(With appln.(s) for correction and directions and Interim Relief  
and Office Report)  
C.A. No.1728/2016  
(With appln.(s) for directions and Office Report)  
C.A. No.1729/2016  
(Interim Relief and Office Report)  
C.A. No.1733/2016  
(Interim Relief and Office Report)  
C.A. Nos.1734-1741/2016  
(With Office Report)  
C.A. Nos.1742-1749/2016  
(Interim Relief and Office Report)  
C.A. Nos.1750-1751/2016  
(Interim Relief and Office Report)  
C.A. No.1752/2016  
(Interim Relief and Office Report)  
C.A. Nos.1753-1758/2016  
(Office Report)  
C.A. Nos.1759-1764/2016  
(Interim Relief and Office Report)  
C.A. No.1765/2016  
(With appln.(s) for directions and Interim Relief and Office  
Report)  
C.A. No.1766/2016  
(With appln.(s) for correction and directions and Interim Relief  
and Office Report)  
C.A. Nos.1767-1768/2016

(With appln.(s) for directions and Interim Relief and Office Report)

C.A. Nos.1769-1774/2016

(With appln.(s) for directions and Interim Relief and Office Report)

C.A. Nos. 1776-1787/2016

(With appln.(s) for directions and Interim Relief and Office Report)

C.A. No.1788/2016

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(With appln.(s) for directions and exemption from filing O.T. and Interim Relief and Office Report)

C.A. Nos.1789-1791/2016

(Interim Relief and Office Report)

C.A. Nos.1792-1794/2016

(Interim Relief and Office Report)

C.A. Nos.1795-1798/2016

(Interim Relief and Office Report)

C.A. Nos.1799-1805/2016

(Interim Relief and Office Report)

C.A. Nos.1806-1808/2016

(Interim Relief and Office Report)

C.A. No.1809/2016

(Interim Relief and Office Report)

C.A. Nos.1810-1811/2016

(Interim Relief and Office Report)

C.A. No.1812/2016

(With appln.(s) for directions and Interim Relief and Office Report)

C.A. Nos.1813-1814/2016

(With appln.(s) for directions and Interim Relief and Office Report)

C.A. No.1815/2016

(With appln.(s) for directions and Interim Relief and Office Report)

C.A. Nos.1816-1817/2016

(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

C.A. Nos.1818-1819/2016

(Interim Relief and Office Report)

C.A. No.1820/2016

(Interim Relief and Office Report)

C.A. No. 1821/2016

(With appln.(s) for directions and withdrawal of civil appeal and Office Report)

C.A. Nos.1822-1824/2016

(With appln.(s) for directions and Interim Relief and Office Report)

SLP(C) No.182/2015

(With appln.(s) for permission to file synopsis and list of dates and Interim Relief and Office Report)

C.A. No.1825/2016

(With Interim Relief and Office Report)

C.A. No.1826/2016

(Interim Relief and Office Report)

C.A. No.1827/2016

(Interim Relief and Office Report)

C.A. No.1828/2016

(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

C.A. No.1830/2016

(With appln.(s) for directions and Interim Relief and Office Report)

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C.A. Nos.1831-1832/2016

(With appln.(s) for directions and Interim Relief and Office Report)

C.A. No.1833/2016  
(With appln.(s) for Interim Relief and Office Report)  
C.A. No.1834/2016  
(With appln.(s) for Interim Relief and Office Report)  
C.A. No.1835/2016  
(Interim Relief and Office Report)  
C.A. Nos.1836-1837/2016  
(Office Report)  
C.A. No.1838/2016  
(With appln.(s) for directions and Interim Relief and Office Report)  
C.A. No.1839/2016  
(Office Report)  
C.A. No.1840/2016  
(With Office Report)  
C.A. No.1841/2016  
(Office Report)  
C.A. No.1842/2016  
(Office Report)  
C.A. No.1843/2016  
(With appln.(s) for directions and Interim Relief and Office Report)  
C.A. No.1844/2016  
(Office Report)  
C.A. No.1845/2016  
(Interim Relief and Office Report)  
C.A. No.1846/2016  
(With Office Report)  
C.A. Nos.1847-1852/2016  
(With appln.(s) for directions and Interim Relief and Office Report)  
SLP(C) Nos.101-102/2015  
(With appln.(s) for permission to file synopsis and list of dates and Interim Relief and Office Report)

Date : 17/11/2016 These appeals were called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE JAGDISH SINGH KHEHAR

HON&#39;BLE MR. JUSTICE KURIAN JOSEPH

HON&#39;BLE MR. JUSTICE ARUN MISHRA

For Appellant(s) Mr.R.Venkataramani, Sr.Adv.

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Mrs.V.Vijaya Laxmi, Adv.

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Mrs.Neelam Singh, Adv.

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Mr.Thomas Oommen, Adv.

Ms. Bharti Tyagi, AOR

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Ms.Indu Malhotra, Sr.Adv.

Mr.Vikram Mehta, Adv.

Mr.Varun Singh, Adv.

Mr.Tanvir Nayar, Adv.

Mr.Prashant Singh, Adv.

Mr.Varun Kumar Tikmani, Adv.

Mr.Raka Chatterjee, Adv.

Mr.Vikas Mehta, AOR

Mr. Nar Hari Singh, AOR

In CA 1795-98/16 Mr.Raju Ramachandran, Sr.Adv.

Ms.Pragati Neekhara, AOR

Mr.Sunny Choudhary, Adv.

Ms.Rupali Bandhopadhaya, Adv.

Mr.Nikhil Jain, Adv.

Mr.Aniruddha P. Mayee, AOR

Mr.Varinder Kumar Sharma, Adv.

Mohd.Shahid Hussain, Adv.

Mr.Bharat Singh, Adv.

Mr.A.K.Upadhyay, Adv.

Mr. Amit Pawan, AOR  
Mr. Rameshwar Prasad Goyal, AOR  
Mr. Rajender Prasad, AOR  
Ms. Abha R. Sharma, AOR  
Mr. Navin Prakash, AOR  
In C.A.1830/16 Mr. Purushottam Sharma Tripathi, Adv.  
Mr. Mukesh Kumar Singh, Adv.  
Mr. K.S. Srinivasan, Adv.  
Mr. Ravi Chandra Prakash, Adv.  
Mr. Luv Kumar, Adv.  
Mr. L. Nidhi Ram Sharma, Adv.  
Mr. T. Mahipal, AOR  
Mr. Mithilesh Kumar Singh, Adv.  
Mrs. M. Singh, Adv.  
  
Mr. E. C. Agrawala, AOR  
Mr. Divyakant Lahoti, Adv.  
Mr. Parikshit Ahuja, Adv.

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Mr. Shashank Garg, Adv.  
Mr. Gaurav Jain, Adv.

For Respondent(s) Mr. Purushendra Kaurav, AAG  
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Mr. K. Krishna Kumar, Adv.  
Mr. Abhinav Shrivastava, Adv.  
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Mr. Vibhu Shanker Mishra, Adv.  
Mr. Prabhas Bajaj, Adv.  
Mr. Santosh Kumar, Adv.  
Mr. Akshay Amritanshu, Adv.  
Mr. M.K. Maroria, Adv.

Mr. Mishra Saurabh, Adv.  
Mr. Ankit Kr. Lal, Adv.  
Mr. Rajeev Kumar Bansal, Adv.  
Mr. Brahma Prakash, Adv.  
Mr. Sanjeev Bansal, Adv.  
Mr. Akshay K. Ghai, Adv.

Mr. C. D. Singh, AOR(NP)  
Mr. Dharmendra Kumar Sinha, AOR  
Mr. Arjun Garg, Adv.  
Mr. Manish Yadav, Adv.  
Mr. Ishan Nagar, Adv.  
Mr. Shashank Shekher, Adv.  
Mr. Mritunjay Kumar Sinha, AOR  
Mr. Gaurav Sharma, Adv.  
Mr. Prateek Bhatia, Adv.  
Mr. Vara Gaur, Adv.  
Mr. Pramod Kumar Sharma, Adv.  
Mr. Abhinav Gupta, Adv.  
For Ms. Pratibha Jain, AOR(NP)  
Mr. Hemant Sharma, Adv.  
Mr. Ashwani Bhardwaj, Adv.

Upon hearing the counsel the Court made the following  
O R D E R

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C.A.No.1821 of 2016  
The application for withdrawal of appeal is allowed in terms of the prayed made, and the instant appeal is accordingly dismissed as withdrawn.  
C.A. No.1727 of 2016, C.A.Nos.1720-1724/2016, C.A.No.1726/2016,  
C.A.No.1728/2016, C.A.No.1729/2016, C.A.No.1733/2016,  
C.A.Nos.1734-1741/2016, C.A.Nos.1742-1749/2016,  
C.A.Nos.1750-1751/2016, C.A.No.1752/2016, C.A.Nos.1753-1758/2016,

C.A.Nos.1759-1764/2016, C.A.No.1765/2016, C.A.No.1766/2016,  
C.A.Nos.1767-1768/2016, C.A.Nos.1769-1774/2016,  
C.A.Nos.1776-1787/2016, C.A.No.1788/2016, C.A.Nos.1789-1791/2016,  
C.A.Nos.1792-1794/2016, C.A.Nos.1795-1798/2016,  
C.A.Nos.1799-1805/2016, C.A.Nos.1806-1808/2016, C.A.No.1809/2016,  
C.A.Nos.1810-1811/2016, C.A.No.1812/2016, C.A.Nos.1813-1814/2016,  
C.A.No.1815/2016, C.A.Nos.1816-1817/2016, C.A.Nos.1818-1819/2016,  
C.A.No.1820/2016, C.A.Nos.1822-1824/2016, SLP(C)No.182/2015,  
C.A.No.1825/2016, C.A.No.1826/2016, C.A.No.1827/2016,  
C.A.No.1828/2016, C.A.No.1830/2016, C.A.Nos.1831-1832/2016,  
C.A.No.1833/2016, C.A.No.1834/2016, C.A.No.1835/2016,  
C.A.Nos.1836-1837/2016, C.A.No.1838/2016, C.A.No.1839/2016,  
C.A.No.1840/2016, C.A.No.1841/2016, C.A.No.1842/2016,  
C.A.No.1843/2016, C.A.No.1844/2016, C.A.No.1845/2016,  
C.A.No.1846/2016, C.A.Nos.1847-1852/2016 and SLP(C)Nos.101-102/2015

Arguments heard.

Judgment reserved.

(SATISH KUMAR YADAV)

AR-CUM-PS

(RENUKA SADANA)

ASSISTANT REGISTRAR

(Signed order in C.A.No.1821 of 2016 is placed on the file)